RUIA AQUACULTURE FARMS LTD Read, Office: 18/2 Ruia House, Sainath Road, Malad West, Mumbai 400064 Tel. No.: 7738320429 / 7738320471, CIN: L05000MH1992PLC067862

Email: ruiaaquaculturefarmsltd@gmail.com - Web: www.ruiaaquaculturefarmsltd.com

Recommendations of the Committee of Independent Directors (IDC) on the Open Offer to the Shareholders of the Target

Company under Regulation 26 (7) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

3rd November 2017 Ruia Aquaculture Farms Limited 2. Name of the Target Company

3. Details of the Offer pertaining to Open Offer is being made by the Acquirer for the acquisition of 13.00,000 (Thirteen Lakh) fully paid-up Equity Shares of Rs.10/- each constituting 26% of the total Issued, Subscribed and Target Company

Paid up Equity capital of the Target Company at a price of Rs. 21/- (Twenty One Only) per equity share, payable in cash in terms of regulation 3(1) and 4 of the SEBI (SAST) Regulations Name(s) of the acquirer and Acquirer 1

PAC with the acquirer M/s Air Control India Private Limited Acquirer 2 M/s Dewpoint Air and Systems Engineering Private Limited Acquirer 3

Mr. Ashok Bhalchandra Patil Acquirer 4

Mr. Nachiket Ashok Patil

5. Name of the Manager to the offer Systematix Corporate Services Limited SEBI Registration No. INM 000004224

The Capital, A-Wing, 6th Flr, No. 603-604, Plot No. C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai 400051

Tel. No.: 022 67048000

Fax No : 022 67048022

Email: investor@systematixgroup.in

Website: www.svstematixgroup.in Contact Person: Mr. Amit Kumar

6. Members of the Committee of 1. Ms. Sumana Juliet John

Independent Directors ("IDC") 2. Mr. Nagendra Shukla

(Please indicate the chairperson 3. Mr. Nageshwar Neela

of the Committee separately)

Ms. Sumana Juliet John is the Chairperson of IDC

7. IDC Member's relationship with IDC Members are Independent Directors of the Target Company and do not hold any equity shares in the Target Company

the Target Company (Director,

Equity shares owned, any other

contract/relationship), if any

No Trading has been done by the IDC Members in the equity shares/other securities of the

Target Company since their appointment other securities of the Target

8. Trading in the Equity shares/

Company by IDC Members

9. IDC Member's relationship with IDC Members do not have any relationship with the Acquirer.

the acquirer (Director, Equity

shares owned, any other

contract / relationship), if any,

10. Trading in the Equity shares/ NotApplicable

other securities of the acquirer

by IDC Members

11. Recommendation on the Open The IDC Members believe that the Open Offer is fair and reasonable

value per equity share of the Target Company i.e. Rs.12.79/- (Rupees Twelve and Seventy

offer, as to whether the offer, is or is not, fair and reasonable

12. Summary of reasons for IDC recommends acceptance of the Open Offer made by the Acquirer, at the Offer Price of recommendation Rs.21/- (Twenty One Only) per equity share of the Target Company which is higher than the fair

Nine Paisa only) as certified by the Chartered Accountant

(IDC may also invite attention to any other place, e.g. company's website,

where its detailed recommendations along with written advice of the independent adviser, if any can be seen by the shareholders) 13. Details of Independent Advisors, None 14. Any other matter to be highlighted No

Date: 3rd November 2017

accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or

otherwise, and includes all the information required to be disclosed by the Target Company under the Takeover Code."

Statement by the IDC - "To the best of our knowledge and belief, after making proper enquiry, the information contained in or

For Ruia Aquaculture Farms Limited

Ms. Sumana Juliet John

Sd/-

Independent Director - Chairperson IDC

Place: Mumbai